

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. C.P.(IB)-844(MB)/2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

NAME OF THE PARTIES: - Vistra Itcl (India) Limited
V/s
Rajeev Piramal

APPEARANCES: -

FOR THE PETITIONER : Absent.

FOR THE RESPONDENT : Absent.

Section: U/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this
matter for hearing on **24.02.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Aarti

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)